

Agreement between West Bengal State Electricity Board and National Thermal Power Corporation has been reached on all the points with the exception of the PLF which is under negotiation.

Linking of State Capitals with Delhi by Super Fast Trains

***147. SHRI CHINTAMANI PANI-GRAHI :** Will the Minister of RAILWAYS be pleased to state :

(a) whether all the State Capitals are linked with Delhi by superfast Express trains;

(b) if not, whether there is any proposal before Government to link the unconnected State Capitals with Delhi by superfast trains;

(c) if so, approximate time by which the above proposal is likely to be implemented ; and

(d) the details thereof ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Most of the State Capitals are so linked.

(b) No, Sir.

(c) and (d) Do not arise.

Conservation of Herbs

***148. SHRI YASHWANTRAO GADAKH PATIL :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have decided to promote production, collection and conservation of herbs used in the Indian systems of medicine ; and

(b) if so, the details thereof ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b) The Minister of health and Family Welfare is involved in the survey identification and experimental cultivation of medicinal plants During the Sixth Plan a sum of Rs. 59.68 lakhs was given to states for development of Pharmacies and herbal farms. Central Council for Research in

Ayurveda and Siddha and Central Council for Research in Unani have established five experimental farms for the cultivation and study of certain important medicinal plants. Subject to the availability of funds, it is proposed to establish a Central Cell at the Ministry level to coordinate the activities relating to requirements and supply of raw materials for the manufacture of medicines of ISM including the information relating to production, collection and conservation of herbs.

Sikkim Hydro-Power Scheme

***149. SHRIMATI D. K. BHANDARI :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Sikkim Government has sent any Hydro-Power Scheme to the Centre for being taken up in the Joint Sector in that State ;

(b) if so, the details thereof ; and

(c) Government's policy in regard to Joint ventures for generating power in the States ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) No, Sir.

(b) Does not arise.

(c) Recently Government of India have agreed in principle to develop hydro-electric projects, as Joint ventures of the Central Government and State Governments.

Registration of Private Schools

***150. SHRI S. M. GURADDI :** Will the Minister of EDUCATION be pleased to state :

(a) whether a large number of schools in Delhi run by private parties are not duly registered with the Delhi Administration ;

(b) whether Government propose to bring forward a legislation to amend the Delhi School Education Act to make every school registered with the Delhi Administration ; and

(c) if so, the details thereof ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) There is no provision for compulsory registration of schools.

(b) and (c) Delhi Administration have informed that there is a proposal for amending the Delhi School Education Act, 1973, for making it compulsory for every private school to be registered under the proposed provisions.

Indigenisation of Computerisation Development Programme of Railways

*151. SHRI SYED MASUDAL HOSSAIN :
SHRI AJIT KUMAR SAHA :

Will the Minister of RAILWAYS be pleased to state :

(a) the details of the steps taken to indigenise computerisation development programme of Railways to replace its imported programme ;

(b) how much money has been allotted for this purpose during the Seventh Five Year Plan ; and

(c) the progress made in this field if any ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAV RAO SCINDIA) : (a) Railways have planned to replace 13 IBM-1401 Computers with 12 indigenous and 1 imported computer.

(b) The Seventh Five Year Plan has not been finalised yet.

(c) Three Computers, including one imported, have already been installed, and order for 9 more indigenous computers to replace the imported ones has already been issued. Order for one more indigenous computer is under finalisation.

[*Translation*]

Power Projects in Rajasthan

*152. SHRI SHANTI DHARIWAL : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the number of schemes received by the Government from the Rajasthan Government for meeting the energy need of the state ;

(b) the details of each scheme ;

(c) whether any action has been taken by the Government on the proposals sent by the Rajasthan Government ; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) to (d) Details of schemes received from Rajasthan Government and the action taken thereon are incorporated in the statement given below.

Statement

Sl. No.	Scheme	Estimated cost (Rs. crores)	Date of receipt of the scheme	Present status of the scheme
1	2	3	4	5
THERMAL				
1.	Palana (Lignite based) (2 × 60 MW)	180.00	Feb. 1985	After a techno-economic evaluation the scheme was cleared by CEA and is being considered for an investment decision by the Planning Commission.
2.	Kota St. III T.P.S. (1 × 210 MW)	195.91	May, 1984	Coal linkage and environmental clearance have to be obtained before CEA can make the techno-economic appraisal,